

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

14.

**RCP(IB)/09(MB)2024
Connected to
C.P. (IB)/1258(MB)2022**

CORAM:

**MS. ANU JAGMOHAN SINGH
MEMBER (Technical)**

**SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)**

ORDER SHEET OF THE HEARING HELD ON 03.07.2024

NAME OF THE PARTIES:

A V Corporation
Vs.

Marut Creative Infra Private Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

By order of the Bench, list this matter for further consideration on **12.08.2024**.

**Sd/-
ANU JAGMOHAN SINGH
Member (Technical)**

**Sd/-
KISHORE VEMULAPALLI
Member (Judicial)**